

From,

Atul Srivastava, HJS  
Joint Registrar (Judicial) (Services),  
High Court of Judicature  
at Allahabad

To,

The Director,  
National Judicial Academy,  
Bhadbhada Road, P.O. Suraj Nagar,  
Bhopal (M.P.)

No. 651 /Admin.(Services)/2016 Dated: Allahabad: December 08, 2016

Subject: Nominations for North Zone Regional Conference on Enhancing Excellence of the Judicial Institutions: Challenges & Opportunities scheduled from 07.01.2017 to 08.01.2017.

Sir,

With reference to your letter No. NJA/Dir/P-1006/2016/5344 dated 25.11.2016 on the above noted subject, I am directed to say that Hon'ble Court has been pleased to nominate the following Judicial officers for participation in the Programme No. P-1006, North Zone Regional Conference on Enhancing Excellence of the Judicial Institutions: Challenges & Opportunities scheduled from 07.01.2017 to 08.01.2017 at Chandigarh Judicial Academy, Chandigarh with National Judicial Academy, Bhopal and High Court of Punjab & Haryana, Chandigarh, which are as under:

Sl. No.	Name of Officers	Designation	Present place of posting
1.	Vikash Singh	Civil Judge, Junior Division	Tanda (Ambedkarnagar at Akbarpur)
2.	Bhagat Singh	Nyayadhikari, Gram Nyayalaya	Patiyali (Kasganj)
3.	Raghuvir Singh Rathore	Civil Judge, Junior Division	Ramabai Nagar/ Kanpur Dehat
4.	Sushri Anju Rajpoot	Civil Judge, Junior Division	Barabanki
5.	Rakesh	Civil Judge, Junior Division	Tilhar (Shahjahanpur)
6.	Smt. Meera Gothalwal	Civil Judge, Junior Division	Faizabad
7.	Raj Mangal Singh Yadav	Civil Judge, Junior Division	Duddhi (Sonbhadra)
8.	Smt. Priti Singh-II	Civil Judge, Junior Division	Jaunpur
9.	Nand Kumar	Civil Judge, Junior Division	Mohammadabad (Ghazipur)
10.	Smt. Karuna Singh	Judicial Magistrate	Faizabad

I am further to say that Hon'ble Court has been pleased to nominate Sri Babbu Sarang, Additional Director (Research), Judicial Training & Research Institute, U.P., Lucknow for participating in the Programme No. P-1006, North Zone Regional Conference on Enhancing Excellence of the Judicial Institutions: Challenges & Opportunities scheduled from 07.01.2017 to 08.01.2017 at Chandigarh Judicial Academy, Chandigarh with National Judicial Academy, Bhopal and High Court of Punjab & Haryana, Chandigarh.

**Yours faithfully,**

Sd/-

**Joint Registrar (Judicial) (Services)**

**No. 651 (i) /Admin.(Services)/2016                      Dated: December 08, 2016**

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. The Registrar General, Punjab & Haryana High Court, Chandigarh.
3. Sri Harpreet Kaur Jeewan, Director (Admin)-cum-District & Sessions Judge, Chandigarh Judicial Academy, Sector-43-D, Chandigarh.
4. The District & Sessions Judges, Ambedkar Nagar at Akbarpur, Barabanki, Faizabad, Ghazipur, Jaunpur, Kasganj, Ramabai Nagar/ Kanpur Dehat, Shahjahanpur, and Sonbhadra with the request to kindly inform the officers concerned accordingly.
5. Sri Babbu Sarang, Additional Director (Research), Judicial Training & Research Institute, U.P., Lucknow with the request kindly to report at Chandigarh Judicial Acadmey, Chandigarh on the scheduled date, under intimation to the Court.
6. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

**Assistant Registrar (Services)**